

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6375  
ANSWERED ON:09.05.2005  
EPF DEFAULTERS  
Chauhan Shri Nihal Chand

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether some companies in the private sector are not contributing their share to the EPF of their employees;
- (b) if so, the details thereof and the number of employees affected on account of this State-wise; and
- (c) the action being taken by the Government against the management of such companies?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a): Yes, Sir. Some of the establishments in the private sector are defaulting in payment of Provident Fund dues.
- (b): A sum of Rs. 1167.16 crores (approximately) is outstanding from the private sector establishments affecting 23.70 lakh (approximately) employees as on March 2005. The Region/State-wise details are given at Annexure.
- (c): Whenever any default is detected, actions, under the Sections 7A, 8F, 8B to 8G, 14(1)(A), 14(B) & 7Q of Employees Provident Funds & Miscellaneous Provisions Act, 1952, under Section 406/409 of IPC and under Section 110 of CrPC, are taken against the defaulters.

**ANNEXURE**

Annexure referred to part (b) of the Lok Sabha Unstarred Question No. 6375

Status of defaulting private sector establishments.

Sl.No. Region No. of employees affected#

1. Andhra Pradesh	126139
2. Bihar	50680
3. Chattisgarh	3821
4. Delhi	35095
5. Goa	653
6. Gujarat	41779
7 Haryana	20010
8. Himachal Pradesh	11415
9. Jharkhand	9525
10. Karnataka	72606
11. Kerala	335400
12. Madhya Pradesh	17696
13. Maharashtra	545670
14. N-E Region	8497
15. Orissa	38373
16. Punjab	52128
17. Rajasthan	12105
18. Tamil Nadu	212033
19. Uttaranchal	6455
20. Uttar Pradesh	251738
21. West Bengal	518297

Total 2370115

# Provisional.